

HIGH COURT OF DELHI: NEW DELHI  
SHERSHAH ROAD, NEW DELHI-110503

OUT-AT-ONCE

No. 5613 /DHC/GAZ.IIB/G.8/NJA/2023

Dated: 27/07/2023

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Principal District & Sessions Judge (Hqrs.),  
Tis Hazari Courts,  
Delhi.

Sub.: Filling up of the post of Professor in National Judicial Academy, Bhopal on deputation or contract or re-employment basis.


Sir,


I am directed to forward herewith a copy of the vacancy circular dated 07.07.2023 issued by National Judicial Academy, Bhopal and request you to circulate the same amongst the eligible serving officers of Delhi Higher Judicial Service and send to this Court the duly verified application forms of the willing and eligible serving DHJS officers only in the prescribed format on or before 18.08.2023, with regard to filling up the post of Professor in National Judicial Academy 'on deputation basis'.

I am further directed to request you to circulate the above-said advertisement amongst the retired officers of Delhi Higher Judicial Service with the instruction to send/submit their application forms directly to the quarter concerned, with regard to filling up the post of Professor in National Judicial Academy on 'contract or re-employment basis'.

Yours sincerely,

Encl.: As above

  
(Amit Narayan Bharthuar)  
Assistant Registrar(Gaz.IIB)  
for Registrar General

  
B.D.E.S.J. (H. 25)  
20/7/23

J. U. B. / late b site Committee

# NATIONAL JUDICIAL ACADEMY

Bhadbhada Road, P.O. Suraj Nagar, Bhopal – 462 044 (M.P.)

Website – [www.nja.gov.in](http://www.nja.gov.in) , EPABX - 0755 – 2432500

NJA/Adm./Rect/2023/01

Dated – 07.07.2023

## EMPLOYMENT NOTICE

The National Judicial Academy provides national level judicial education to judges from across the country; undertakes research into justice and judicial institutions; and to strengthen the administration of justice. Established by the Supreme Court of India as an Autonomous Body chaired by the Hon'ble Chief Justice of India, NJA is fully funded by the Government of India. NJA's home is a state-of-art world class 62 acre campus located on a picturesque hill-top in the outskirts of Bhopal, overlooking Bhopal's famous lakes.

**NJA seeks well qualified and hardworking candidate to fill the following posts on deputation or contract or re-employment basis.**

Applications, complete in all respect, should be received by NJA (in person/by post/by courier) in a sealed cover addressed to: The Registrar(Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal- 462044 (M.P.) latest by 31.08.2023. The candidate should super scribe the name of the post applied for on the top of envelop.

<u>S.N.</u>	<u>NAME OF POST</u>	<u>Pay Scale*</u>	<u>No. of Vacancy**</u>	<u>Qualifications and Experience.</u>	<u>Approx. Gross Monthly Salary***</u>
1	Professor	Rs.1,44,200 – 2,18,200/-	02	<p>An eminent jurist/scholar with published work of high quality, actively engaged in research, with 10 years of experience in postgraduate teaching, and/or experience in research at the Judicial Academy/ National Level Institution/ University, including experience of guiding research at doctorate level</p> <p>OR</p> <p>An Outstanding jurist/scholar with established reputation who has made significant contribution to knowledge (period spent for obtaining the research degrees shall not be counted for experience purpose)</p> <p><u>On Deputation :</u></p> <p>(i) A District Judge having Doctorate in Law, who has an experience of 5 years. Experience in a Training Academy shall be a desirable qualification.</p> <p>OR</p> <p>(ii) Officers of the Central Government or State Governments or Universities or Recognized Research Institutions;</p> <p>(a) holding analogous post; OR</p> <p>(b) with two years regular service in the scale of Rs.16400-450-20900 (as per 5th CPC) or equivalent; OR</p> <p>(c) with six years regular service in the scale of Rs.14300-450-22400 (as per 5th CPC); OR</p> <p>(d) With eleven years regular service in the scale of Rs.10,000/- (as per 5th CPC) or equivalent.</p>	Rs.2,04,764/-

2	Protocol Officer	Rs.35,400 – 1,12,400/-	01	Graduate with good proficiency in spoken and written English language. Basic knowledge of computer applications. Experience : 2 years' experience in Hospitality/ Protocol work.	Rs.50,268/-
3	Maintenance Supervisor cum Technical Assistant	Rs.25,500 – 81,100/-	01	Diploma in any branch of Engineering with minimum 60% marks Experience – Two years experience in similar nature of service. Desirable Experience: in managing Guest House/ Hostels and Hotel Industries	Rs.36,210/-
4	Driver cum Attendant	Rs.19,900 – 63,200/-	01	10 <sup>th</sup> Passed having valid LMV Driving Licence with 01 year experience.	Rs.28,258/-
5	Attendant	Rs.18,000 - 56,900/-	03	10 <sup>th</sup> Passed with 2 years experience in relevant field.	Rs.25,560/-

Note – \* Pay scale as per 7<sup>th</sup> Pay Commission.

\*\*Number of vacancy shown is only anticipated. The selection will be conducted for actual requirement at the time of selection.

\*\*\*In addition to monthly salary the selected candidate will be entitled for HRA or residential accommodation, EPF contribution, Medical Insurance Coverage for Self and dependent family members as per NJA's policy. Annual increment and any other allowances as sanctioned from time to time will also be admissible.

General Information:

- a) The incumbents opting for deputation must send their application through proper channel with 'No Objection Certificate' and CR Dossier/ Attested copies of the ACR/APAR of the applicant for the last five years from the employer, with an advance copy to NJA. The terms and conditions of the deputation service will be governed by Government of India's Rules applicable in this regard.
- b) Age Limit : (i) For the post of Professor – As per GOI norms  
(ii) Upper age limit for rest positions – upto 45 years  
(The above age limit shall not applicable for the staff serving in the NJA)
- c) The cutoff date for determining age will be the closing date of application submission.
- d) The applicant should submit application in the prescribed format along with self-attested latest photograph and copies of testimonial in respect of educational qualification, date of birth, experience, extra-curricular activities caste certificate etc. If applying for more than one post, separate application should be submitted for each post.
- e) No TA/DA will be admissible to attend aptitude/ skill test/interview.
- f) The Academy reserves its right to reject incomplete applications or applications received after the due date.
- g) The mode of selection for Group–A & B post will be either through aptitude/skill test and/or interview to adjudge the candidates professional and practical ability. Only short listed candidates will be called for aptitude/skill test. The mode of selection for Group–C posts will be based on merit of the candidate in skill/ written test. Only short listed candidates will be called for skill/ written test.

- h) The number of vacancy is subject to change and the Academy reserves the right to fill up or not to fill up any or all the posts or to short-list the candidates in any grade based on qualification and experience.
- i) Interested candidates may download the application form from Academy website [www.nja.gov.in](http://www.nja.gov.in) and send duly filled application in the prescribed format, super scribing the name of the post, so as to reach in the office of the Registrar (Administration), National Judicial Academy, Bhadbhada Road, PO Suraj Nagar, Bhopal- 462044 (M.P.) on or before 5.30 p.m. on 31.08.2023.

REGISTRAR (ADMINISTRATION)

**NATIONAL JUDICIAL ACADEMY**  
P.O. Surajnagar, Bhadbhada Road,  
Bhopal (M.P.) - 462 044.  
☎ 0755 - 2432500

<b><u>Application Format</u></b>	Paste Self Attested Recent Passport Size Photograph
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- 1) Post applied for (in Capital Letters) : \_\_\_\_\_
- 2) Name (in Capital Letters) : \_\_\_\_\_
- 3) Father's Name /Husband's Name/ : \_\_\_\_\_
- 4) Mother's Name : \_\_\_\_\_
- 5) Gender : \_\_\_\_\_
- 6) Date of Birth (in figure) : \_\_\_\_\_  
(In words) : \_\_\_\_\_
- 7) Mailing Address : \_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_
- 8) Permanent Address : \_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_
- 9) Phone No. with Area Code : \_\_\_\_\_
- 10) Mobile Number : \_\_\_\_\_
- 11) Email ID : \_\_\_\_\_
- 12) Marital Status : \_\_\_\_\_
- 13) Religion : \_\_\_\_\_
- 14) Nationality : \_\_\_\_\_
- 15) Category (General / OBC /SC / ST) : \_\_\_\_\_
- 16) Physically Challenged, if any : \_\_\_\_\_  
\_\_\_\_\_

- 17) a) Nature of employment applied for :  Contract  Deputation  
 \* put tick mark in appropriate box :  Re-employment

b) Substantive pay scale  
 (In case of Deputation).

18) Educational Qualification :

Name of Examination Passed	University / Board	Year of Passing	Duration of Course	Subjects / Area of Specialization	Division / % of Mark

19) Experience :

Name of the Organisation and Type of Organisation (Govt. / Semi Govt. / PSU / Autonomous / Private)	Designation	Period		Scale of Pay / Gross Salary	Nature of Job
		From	To		

20) Any Special Attribute / Information (if any) :

21) Whether applied earlier, if so give details :

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**Declaration**

I hereby declare that all the statements made in this application are true complete and correct to the best of my knowledge and belief. I understand that in the event of any information being found false or in correct at any stage, my candidature / appointment shall be liable to be cancelled / terminated summarily without notice or any compensation in lieu thereof.

I also affirm that NOC from the present employer for applying for the post has been applied for / taken.

Place : .....

Date : .....

**(Signature of Applicant)**

**Counter Signature of Controlling Officer  
(In case of application for Deputation)**